

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 801/2017

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SURENDRA KUSHWAHA

Respondent(s)

[ORIGINAL RECORDS (PHYSICAL FORM) HAVE BEEN RECEIVED]

Date : 27-03-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s): Mr. Divyesh Pratap Singh, Adv.
Mr. Sarvesh Singh Baghel, AOR
Mr. Shaurya Krishna, Adv.

For Respondent(s): Mr. Ujjwal Pandey, Adv.
Mr. Keshav Baheti, Adv.
Mr. Rishi Raj, Adv.
Ms. Asha Gopalan Nair, AOR

The Court made the following
O R D E R

Not taken up.

List on 7th August, 2025.

(ASHISH KONDLE)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)